

"All these shortlisted candidates are advised to send the Xerox copy of the certificates in support of their (a) Date of Birth, (b) Academic Qualifications (both Graduation and Information Technology), (c) Caste Status ( in case of SC/ST/OBC candidates) and (d) Disability status (in case of Persons with Disability-PWD) to The General Manager, Reserve Bank of India Services Board, Reserve Bank of India Building, 3rd floor, Opp. Mumbai Central Railway Station, Byculla, Mumbai 400008 by Courier/Speed Post so that it reaches the Board's office by January 10, 2011.

All these shortlisted candidates are also requested to take a print out of the relevant proformae given below and duly complete it and send the same alongwith copy of above mentioned certificates to the above address by January 10, 2011.

(i) General/OBC/SC/ST/PWD Category candidates - 5 copies each of Attestation Form and Bio-data.

(ii) OBC candidates - In addition to (i) above, OBC Declaration in original and a copy of latest OBC Caste certificate as per the prescribed format.

(iii) SC/ST candidates - In addition to (i) above, latest SC-ST Caste certificate as per the prescribed format.

All the candidates will be advised the place and date of interview individually in due course."

**RESERVE BANK OF INDIA SERVICES BOARD  
EXECUTIVE INTERNS (ON CONTRACT BASIS)**

Date:15-DEC-2010

**Result List**

**AHMEDABAD**

1101 - 901374 901375 901382 901425 901518  
          901647 901651 901956 902036 902161  
1105 - 900820  
1107 - 900589 900840 901013

**AIZAWL**

3301 - 900003

**BANGALORE**

1201 - 902746  
1203 - 903027 903070 903074  
1205 - 901163 901281 902080  
1207 - 900159 900540 900828 901479 902421  
          902605  
1211 - 903481  
1217 - 903475  
1223 - 903469

**BHOPAL**

1301 - 902535 902595 902618 902840 903034  
1303 - 902694  
1305 - 900788 900876 900886 900941 900947  
          901266 901658 901686 902132 902265  
1307 - 900089 900090 900342 900414 900487  
          901215 901355 901488 901731 901839

**BHUBANESWAR**

1401 - 902174 902261 902265 902288 902379  
          902419 902607 902640 902869 902871  
1403 - 902429 902465 902492 902584 902687  
1405 - 900879 900893 900909 900936 901005  
          901028 901186 901256 901454 901720  
          901813 901935  
1407 - 900100 900126 900390 900608 900654  
          901350 901488 901638 901658 902037  
1417 - 903068  
1437 - 903081

**CHANDIGARH**

1601 - 902196 902317 902465 902657  
1603 - 902426 902855  
1605 - 900850 900901  
1607 - 900013 900035 900123 900231 900491  
          900568 900593 900706 900724 900950  
          901012 901025 901051 901117 901371  
          901375 901379 901404 901748

**CHENNAI**

1701 - 902839 903233 903297  
1705 - 900808 900918 900942 901114 901121

**AM/Manager**

**AGM**

**General Manager**

**RESERVE BANK OF INDIA SERVICES BOARD  
EXECUTIVE INTERNS (ON CONTRACT BASIS)**

Date:15-DEC-2010

**Result List**

901149 901858 902103 902272 902295  
1707 - 900462 901939 902162  
1715 - 903881

**GUWAHATI**

1803 - 900474 900534 900626  
1805 - 900118

**HYDERABAD**

1901 - 904768 904770 904886  
1905 - 901533 901583 901838 902171 902590  
902650 902662  
1907 - 900086 900221 900272 900438 900646  
901258 901329 902390 902827 903776  
903912  
1923 - 906547  
1937 - 906564

**IMPHAL**

3401 - 900136

**ITANAGAR**

3503 - 900020

**JAIPUR**

2001 - 902209 902794 902830 903205  
2003 - 902345 902351 902369 902610 902729  
903594  
2005 - 900725 900733 900785 900800 900839  
901053 901113 901127 901354 901911  
902036 902099 902144 902145  
2007 - 900002 900041 900042 900064 900119  
900145 900155 900175 900296 900359  
900386 900400 900402 900462 900568  
900627 900678 900875 900953 901016  
901049 901164 901255 901634 901826  
901864

**JAMMU**

2107 - 900004 900096 900154 900156 900339

**KANPUR**

2201 - 900893  
2205 - 900228 900375 900528  
2207 - 900014 900040 900083 900597

**KOCHI**

2305 - 900476 900564 900778 900952 900972

**AM/Manager**

**AGM**

**General Manager**

**RESERVE BANK OF INDIA SERVICES BOARD  
EXECUTIVE INTERNS (ON CONTRACT BASIS)**

Date:15-DEC-2010

**Result List**

901127  
2307 - 900156 901209  
2337 - 901600

**KOLKATA**

1501 - 903160 903211 903263 903310 903708  
903945 904024 904155  
1503 - 903570 903665  
1505 - 901312 901375  
1507 - 900017 900043 900148 900283 900288  
900514 900696 900755 900808 900847  
900967 901418 901446 901562 901632  
902041 902166 902403 902558 903069

**LUCKNOW**

2401 - 901773 901790 901818 901921 901937  
902057 902095 902143 902145 902187  
2405 - 900604 900613 900629 900691 900721  
900734 900896 900904 900909 900971  
901082 901092 901158 901300 901390  
901583  
2407 - 900016 900034 900057 900102 900116  
900262 900265 900277 900286 900315  
900424 900426 900482 900507 900552  
900938 900947 900988 901008 901019  
901120 901136 901223 901375 901396  
901507 901527 901544 901631 901680  
901697 901721  
2425 - 902658  
2427 - 902657

**MUMBAI**

2501 - 903350 903664 903686 903697 904360  
2503 - 903758 903768 903784 903789  
2505 - 901199 902098  
2507 - 900056 900110 900302 900675 901017  
901326 901710 901769 901826 901885  
902487 902512 902696  
2535 - 904714  
2537 - 904713

**NAGPUR**

2601 - 901247 901290 901304 901371 901535  
901625 901743 901977 902003 902198  
902203  
2603 - 901644  
2605 - 900646 900803  
2607 - 900072 900117  
2615 - 902473  
2627 - 902454 902455  
2631 - 902484

**AM/Manager**

**AGM**

**General Manager**

**RESERVE BANK OF INDIA SERVICES BOARD  
EXECUTIVE INTERNS (ON CONTRACT BASIS)**

Date:15-DEC-2010

**Result List**

**NEW DELHI**

2701 - 907835 907871 907878 907880 908216  
908297 908359 908368 908373 908408  
908465 908561 908573 909510 909634  
909670 909723 909947 910054 910160  
910387  
2703 - 908731 908749 908762 908784 908821  
908829 908832 909333  
2705 - 902890 902918 902988 903015 903049  
903070 903080 903122 903254 903293  
903296 903351 903352 903395 903446  
903570 903598 903652 903954 904199  
904409 904592 904784 904960 905037  
905246 905398 905563 905635 905935  
906748 907051 907457 907573  
2707 - 900210 900236 900259 900293 900487  
900502 900524 900530 900590 900660  
900682 900915 900974 901038 901263  
901689 901739 901795 901809 901864  
901979 902365 902383 902384 902713  
902723 902727 902738 903698 903702  
904126 904212 904294 904528 904586  
904587 905018 905114 905221 905223  
905308 905629 905707 905751 905948  
906084 906303 906413 906564 906878  
906919 907076 907370 907385 907513  
907514 907601 907683 907713 907751  
2717 - 910579 910580 910582  
2727 - 910480 910490 910533  
2737 - 910596 910605

**PANAJI**

2803 - 900070

**PATNA**

2901 - 903487 903552  
2905 - 900449 900455 900490 900516 900549  
900570 900574 900584 900603 900604  
900608 900609 900614 900617 900631  
900677 900680 900681 900887 901072  
901143 901145 901176 901182 901320  
901407 901430 901522 901612 901747  
901960 902172 902222 902235 902335  
902385 902534 902931 903102 903128  
903218 903356  
2907 - 900007 900113 900131 900191 900248  
900252 900290 900294 900360 900379  
900401 900413 900743 900888 901020  
901058 901073 901438 901508 901732  
902047 902144 902207 902311 902438  
902485 902598 902742 903154 903441

**AM/Manager**

**AGM**

**General Manager**

## Result List

## PUNE

3001 - 903897 904481 904620  
3003 - 904073 904180  
3005 - 901567 901718 901763 901792 901831  
901865 901973 902640 902890 902923  
903320  
3007 - 900671 900872 901116 902022 902546  
902981  
3025 - 904738

## SHILLONG

3803 - 900050

## THIRUVANANTHAPURAM

3105 - 900363 900468 900497 900669 900810  
900899 900908  
3107 - 900087 900088 900092 900094 900488  
900513 900815 900825  
3137 - 901075

RESERVE BANK OF INDIA  
CENTRAL OFFICE

DEPARTMENT OF ADMINISTRATION  
AND PERSONNEL MANAGEMENT  
MUMBAI -400001.

Affix signed passport size  
(5cm. x 7cm. approx)  
photograph

Tel. / Mob. No. : \_\_\_\_\_

ATTESTATION FORM

Warning

1. The furnishing of false information or supression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

|  |         |   |  |
|--|---------|---|--|
| 1. Name in full (in block capitals) with aliases, if any.<br>(Please indicate if you have added or dropped at any stage any part of your name or surname)  | Surname | Name  |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
| 2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)   |         |   |  |
|  |         |   |  |
|  | PIN     | <div></div> <div></div> <div></div> <div></div> <div></div> <div></div>                                       |  |
| 3. (a) Home address in full (i.e. Village, Thana and District or House Number Lane/Street/Road andTown and name of District Headquarters).<br><br>(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.  | (a)     |   |  |
|  |         |   |  |
|  | PIN     | <div></div> <div></div> <div></div> <div></div> <div></div> <div></div>                                       |  |
|  |         |   |  |
|  | (b)     |   |  |
|  | PIN     | <div></div> <div></div> <div></div> <div></div> <div></div> <div></div>                                       |  |
| 4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given. |         |   |  |
| From   | To      | Residential addresses in full<br>(i.e. Village, Thana & District<br>or House No., Lane/Street<br>Road & Town) | Name of the District Headquarters<br>of the place mentioned in the<br>preceding column |
| Mth  | Yr.     |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |
|  |         |   |  |





(b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local Body:

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, or any similar corresponding rules, were any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated?

12. (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form should be given)

(Note : Please also see the 'Warning' at the top of this attestation form)

13. References
- Names and addresses of: (1)
- (a) two responsible persons of your locality (OR)
- (b) two persons to whom you are known

PIN 

|  |  |  |  |  |  |
|--|--|--|--|--|--|
|  |  |  |  |  |  |
|--|--|--|--|--|--|

The references should be other than relatives and should be known to you for more than three years (2)

PIN 

|  |  |  |  |  |  |
|--|--|--|--|--|--|
|  |  |  |  |  |  |
|--|--|--|--|--|--|

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Date

Signature of candidate

Place:

(NOTE : PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (i) Gazetted Officers of Central or State Government;
- (ii) Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post-Masters; and
- (viii) Panchayat Inspectors.

\_\_\_\_\_

Certified that I have known Shri/Shrimati/Kumari \_\_\_\_\_  
son/daughter of Shri \_\_\_\_\_ for the last \_\_\_\_\_ years \_\_\_\_\_  
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature \_\_\_\_\_

Designation or Status \_\_\_\_\_

& address \_\_\_\_\_

Place : \_\_\_\_\_

(Rubber stamp of office)

Date : \_\_\_\_\_

\_\_\_\_\_

TO BE FILLED BY THE OFFICE

Name, designation and address  
of the appointing authority.

Reserve Bank of India

Post for which the candidate Is being  
considered.:

RESERVE BANK OF INDIA SERVICES BOARD  
BYCULLA  
MUMBAI - 400 008.

Affix a  
signed latest  
passport size  
photograph

BIO - DATA FORM

POST APPLIED FOR \_\_\_\_\_ MEDIUM OF INTERVIEW : \_\_\_\_\_ ROLL NO. \_\_\_\_\_

1. Name in full Shri/Smt/Kum. \_\_\_\_\_  
(As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address : \_\_\_\_\_ Nearest Railway Station : \_\_\_\_\_

3. Father's/Husband's name and Occupation : \_\_\_\_\_

4. Category :  
(Tick ( ✓ ) the appropriate box) in case of  
a) SC/ST, indicate Caste / Sub-caste / Tribe SC ☐ ST ☐ OBC ☐ GENERAL ☐  
b) Physically Handicapped Candidate Orthopaedically handicapped ☐ Hearing impaired ☐ Visually handicapped ☐

4A. Whether you belong to minority community? : Yes / No.  
If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrain

5. Nationality : \_\_\_\_\_

6. Ex-serviceman : Yes / No Migrant : Yes / No Staff : Yes / No

7. Date of Birth in Christian Era : \_\_\_\_\_

8. Academic/Technical/Professional qualifications  
(Matriculation / S.S.C. Examination onwards)

| Examina-<br>tions<br>Passed | College / School | Year<br>of<br>Pass-<br>ing | Examining Body<br>(Board / University<br>etc.) | Main<br>Subject | No. of<br>attempts<br>made | Exact %<br>of marks<br>with<br>fractions | Class<br>Grade*<br>and<br>Rank |
|-----------------------------|------------------|----------------------------|--|-----------------|----------------------------|--|--------------------------------|
| 1.                          |                  |                            |  |                 |                            |  |                                |
| 2.                          |                  |                            |  |                 |                            |  |                                |
| 3.                          |                  |                            |  |                 |                            |  |                                |
| 4.                          |                  |                            |  |                 |                            |  |                                |
| 5.                          |                  |                            |  |                 |                            |  |                                |
| 6.                          |                  |                            |  |                 |                            |  |                                |

\* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.

9. (a) Particulars of very high academic or professional qualifications/experience of value to the Bank.

(b) \*Gross Salary per month drawn from previous / existing employer (As shown in column 13)

(c) Whether on the basis of (a) & (b) the candidate would desire to have advance increment/s in the pay scale offered, if selected. If so, how many and the justification for the request.

10. Particulars of Prizes / Medals / Scholarships obtained

11. Proficiency in sports / extra curricular activities  
(Indicate credits & distinctions obtained, if any)

12. Knowledge of Languages other than English (Indicate by a tick (✓) mark)

| Language | Can speak | Can read | Can write | Eaxmination passed, If any |
|----------|-----------|----------|-----------|----------------------------|
|          |           |          |           |                            |
|          |           |          |           |                            |
|          |           |          |           |                            |

13. Particulars of present and previous employment

| Name & Address of employer | Period |    | Designation and nature of duties | Gross Salary drawn p.m. | Reason for leaving |
|----------------------------|--------|----|----------------------------------|-------------------------|--------------------|
|                            | From   | To |                                  |                         |                    |
|                            |        |    |                                  |                         |                    |

14. Previous attempts for recruitments for posts advertised by Reserve Bank of India Services Board  
(a) Name of the Post  
(b) Date of Examination  
(c) Whether called for interview and the final result.

15. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including **R.B.I. Services Board** for any of their Examinations/Selections? If answer to above is “Yes” give details Yes / No

16. (a) Are you free from debt? Yes / No  
(b) If you are under liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars.  
If answer to (a) is “No” answer question (b) clearly

17. Additional particulars which the candidate may like to furnish

18. Particulars of copies of certificates enclosed :

|    |    |
|----|----|
| 1. | 4. |
| 2. | 5. |
| 3. | 6. |

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief.  
I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place :

Date :

Signature of Candidate

## घोषणा / DECLARATION

"मैं \_\_\_\_\_ पुत्र/पुत्री श्री \_\_\_\_\_  
निवासी ग्राम/कस्बा/शहर \_\_\_\_\_ जिला \_\_\_\_\_ राज्य \_\_\_\_\_ एतद्वारा  
यह घोषित करता/करती हूँ कि मैं \_\_\_\_\_ समुदाय का/की हूँ जो कि कार्मिक और  
प्रशिक्षण विभाग के दिनांक 08-09-1993 के कार्यालय - ज्ञापन सं. 36012/22/93-स्था. (एस.सी.टी.) में निहित  
आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत-सरकार द्वारा एक पिछड़े वर्ग के रूप में मान्य है। मैं  
यह भी घोषित करता/करती हूँ कि मैं दिनांक 08-09-1993 के उपर्युक्त संदर्भित कार्यालय - ज्ञापन की अनुसूची के  
कॉलम-3 में उल्लिखित व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।"

I, \_\_\_\_\_ son/daughter of Shri \_\_\_\_\_  
resident of Village/Town/City \_\_\_\_\_ District \_\_\_\_\_ State \_\_\_\_\_  
hereby declare that I belong to the \_\_\_\_\_ community which is recognised as a  
backward class by the Government of India for the purpose of reservation in services as per  
orders contained in Department of Personnel and Training Office Memorandum No. 36012/22/  
93-Estt. (SCT) dated September 08, 1993. It is also declared that I do not belong to persons/  
sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office  
Memorandum dated September 08, 1993.

\_\_\_\_\_  
हस्ताक्षर/Signature

नाम/Name :

पता/Address :

## Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri / Smt. / Kum. \_\_\_\_\_  
Son / Daughter of \_\_\_\_\_ of Village \_\_\_\_\_  
District / Division \_\_\_\_\_ in the \_\_\_\_\_  
state \_\_\_\_\_ belongs to the \_\_\_\_\_ community  
which is recognised as a backward class under the Government of India,  
Ministry of Welfare Resolution No. 12011 / <sup>68</sup>88-93/BCC (C), dated 10th Sept. 1993  
published in the Gazette of India Extra-ordinary Part I Section I dated 13th Sept. 1993.  
Shri./Smt./Kum. \_\_\_\_\_ and/ or his family  
ordinarily reside(s) in the \_\_\_\_\_ Dist./Divn. of the State. This is also to  
certify that he/she does not belong to the persons/sections (creamy Layer)  
mentioned in column 3 of the Scheduled to the Government of India, Department of  
Personnel & Training O. M. No. 36012/22/93-Estt. (SCT), dated 8.9.1993.

Dated :

District Magistrate  
Deputy Commissioner etc.♦

Seal

- 
- ♦ (a) District Magistrate/Additional District Magistrate / Collector / Deputy Commissioner /  
Additional Deputy Commissioner/Deputy Collector/Ist Class Stipendary Magistrate /  
Sub-Divisional Magistrate/ Taluka Magistrate/Executive Magistrate/Extra Assistant  
Commissioner (not below the rank of Ist Class Stipendary Magistrate).
- (b) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/  
Presidency Magistrate
- (c) Revenue Officer not below the rank of Tehsildar ; and
- (d) Sub-Divisional Officer of the area where the candidate and/or his family  
normally resides.

- Note :** i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the  
Representation of the people Act, 1950.
- ii) Where the certificates are issued by Gazetted Officers of the Union  
Government or State Government they should be in the same form but  
Countersigned by the District Magistrate of Deputy Commissioner  
(Certificates issued by Gazetted Officers and attested by District Magistrate/  
Deputy Commissioner are not sufficient).

## FORM OF SC / ST CASTE CERTIFICATE

Form of Certificate to be produced by a candidate belonging to Scheduled Caste or Scheduled Tribe in support of his/her claim

This is to certify that Shri / Shrimati / Kumari+ \_\_\_\_\_  
\_\_\_\_\_ Son / Daughter+ of \_\_\_\_\_  
of Village / Town+ \_\_\_\_\_ in District / Division+ \_\_\_\_\_  
\_\_\_\_\_ of the State/Union Territory+ \_\_\_\_\_  
\_\_\_\_\_ belongs to the \_\_\_\_\_ Caste / Tribe+ which  
is recognised as a Scheduled Caste / Scheduled Tribe+  
under :

- The Constitution (Scheduled Castes) Order, 1950.
- The Constitution (Scheduled Tribes) Order, 1950.
- The Constitution (Scheduled Castes) ( Union Territories) Order, 1951.
- The Constitution (Scheduled Tribes) ( Union Territories) Order, 1951.
- (As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1966, the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation) Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.)
- The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.
- The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959 as amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.
- The Constitution (Dadra & Nagar Haveli) Scheduled Castes Order, 1962.
- The Constitution (Dadra & Nagar Haveli) Scheduled Tribes Order, 1962.
- The Constitution (Pondicherry) Scheduled Castes Order, 1964.
- The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.
- The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.
- The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.
- The Constitution (Nagaland) Scheduled Tribes Order, 1970.
- The Constitution (Sikkim) Scheduled Castes Order, 1978.
- The Constitution (Sikkim) Scheduled Tribes Order, 1978.

% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration.

This certificate is issued on the basis of the Scheduled Caste / Scheduled Tribe Certificate issued to Shri / Shrimati+ \_\_\_\_\_  
 Father/Mother of Shri/Shrimati/Kumari+ \_\_\_\_\_  
 of Village / Town+ \_\_\_\_\_ in District/Division+ \_\_\_\_\_ of State/Union Territory+ \_\_\_\_\_ who belong to the \_\_\_\_\_  
 Caste/Tribe+ which is recognised as a Scheduled Caste/Scheduled Tribe+ in the State/Union Territory+ \_\_\_\_\_ issued by the \_\_\_\_\_  
 (name of prescribed authority) vide their No. \_\_\_\_\_ dated \_\_\_\_\_

% 3. Shri/Shrimati/Kumari+ \_\_\_\_\_ and/or+  
 his / her+ family ordinarily reside(s) in village / town+ \_\_\_\_\_  
 of \_\_\_\_\_ District/Division+ of the State/Union Territory+ of \_\_\_\_\_  
 Place \_\_\_\_\_ State \_\_\_\_\_ Signature \_\_\_\_\_  
 Union Territory \_\_\_\_\_  
 Date \_\_\_\_\_ ++ Designation \_\_\_\_\_  
 (with Seal of Office)

+ Please delete the words which are not applicable.

• Please quote specific presidential Order.

% Delete the paragraph which is not applicable.

Note : The term "Ordinarily reside(s)" used here will have the same meaning as in section 20 of the Representation of the peoples Act, 1950.

++ List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates :

1. District Magistrate / Additional District Magistrate Collector / Deputy Commissioner / Additional Deputy Commissioner / Deputy Collector / 1st Class Stipendary Magistrate / City Magistrate / + Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.  
 + (not below the rank of 1st class Stipendary Magistrate.)
2. Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
3. Revenue Officers not below the rank of Tahesildar.
4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).